

GOVERNMENT OF INDIA
MINISTRY OF PANCHAYATI RAJ
RAJYA SABHA
UNSTARRED QUESTION NO. 739
ANSWERED ON 26.07.2023

ACHIEVEMENT OF SVAMITVA SCHEME

739. SHRI S NIRANJAN REDDY:

Will the Minister of PANCHAYATI RAJ be pleased to state:

- (a) the State-wise and year-wise details of the progress of villages mapped under the SVAMITVA scheme since its inception;
- (b) whether Government has achieved the target of mapping over six lakh villages since the announcement of the scheme in 2020;
- (c) if so, the details thereof;
- (d) if not, the reasons therefor; and
- (e) whether Government has revised the target set under the scheme?

ANSWER

THE MINISTER OF STATE FOR PANCHAYATI RAJ

(SHRI KAPIL MORESHWAR PATIL)

(a) Survey of Villages and Mapping with Improvised Technology in Village Areas (SVAMITVA) Scheme is being implemented with the collaborative efforts of the Ministry of Panchayati Raj, State Revenue Department, State Panchayati Raj Department and Survey of India (SoI) to provide the 'Record of Rights' to village household owners possessing houses in inhabited areas in villages with issuance of legal ownership rights (Property cards/Title deeds). Under this scheme mapping of land parcels using drone technology is done by the Survey of India. States need to sign Memorandum of Understanding (MoU) with SoI for implementation of the scheme. So far 31 States/Union Territories (UTs) have signed MoU with SoI. The State-wise and year-wise detail of the progress of villages mapped under the SVAMITVA scheme is attached as Annexure I.

(b) to (e) The scheme aimed to cover all the rural inhabited (Abadi) areas of the States, approximately 6 lakh villages, which have signed MoU with SoI. However, during the

implementation of the scheme, the actual number of villages to be surveyed has been revised due to the following reasons:

- i. Significant decrease in number of villages in non-participating States like Bihar, West Bengal, Nagaland and Meghalaya which have not signed MoU with SoI.
- ii. It has been observed that actual number of villages with Abadi is less than the total number of villages provided by the States/UTs in the Local Government Directory.
- iii. Some States like Sikkim, Telangana, Tamil Nadu and Jharkhand are implementing the scheme in Pilot villages only.
- iv. Odisha and Assam are implementing the scheme in only those villages which do not have any prior records of rights.

Annexure

Annexure referred to in reply to part (a) of the Rajya Sabha UnStarred Question No. 739 answered on 26.07.2023 regarding 'Achievement of SVAMITVA Scheme'.

State-wise details of Drone Survey Villages under SVAMITVA scheme (As on 17.07.2023)					
	STATE	FY 2020-21	FY 2021-22 (cumulative)	FY 2022-23 (cumulative)	FY 2023-24 (cumulative)
1	Andaman & Nicobar Islands		140	140	186
2	Andhra Pradesh	521	1,793	5,383	10,834
3	Arunachal Pradesh		129	1,577	2,171
4	Assam		36	362	891
5	Chhattisgarh		1,771	7,966	11,440
6	Dadra and Nagar Haveli and Daman and Diu		77	77	80
7	Delhi			31	31
8	Goa		412	410	410
9	Gujarat		619	7,134	10,943
10	Haryana	5,781	6,260	6,260	6,260
11	Himachal Pradesh		464	4,851	7,768
12	Jammu and Kashmir		748	1,469	1,925
13	Jharkhand		240	240	240
14	Karnataka	1,292	2,415	3,589	6,703
15	Kerala		23	142	184
16	Ladakh		5	168	192
17	Lakshadweep Islands		8	10	10
18	Madhya Pradesh	3,592	22,897	42,853	43,014
19	Maharashtra	5,075	16,302	35,916	36,499
20	Manipur		0	148	209
21	Mizoram		48	164	215
22	Odisha		257	1,837	2,411
23	Puducherry		96	96	96
24	Punjab	146	743	4,605	6,372
25	Rajasthan	69	1,790	15,013	21,840
26	Sikkim		1	1	1
27	Tamil Nadu		3	3	3
28	Telangana		0	5	5
29	Tripura		3	3	3
30	Uttar Pradesh	19,097	59,147	89,534	90,902
31	Uttarakhand	3,803	7,441	7,441	7,441
	Total	39,376	1,23,868	2,37,428	2,69,279
